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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 18.09.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 18.09.2025 were not taken up. The next dates of hearing will be notified later.

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---|--|---------------------------|--------------------------------|
| 1. | Comp. App. (AT) (Ins) No. 1380 of 2023 | Anneel Saraogi Vs. Board of Trustees for the Port of Kolkata | Shreeyash U. Lalit | Siddhant Jaiswal |
| | | With | | |
| 2. | Comp. App. (AT) (Ins) No. 1381 of 2023 | Anneel Saraogi Vs. Board of Trustees for the port of Kolkata | Shreeyash U. Lalit | Siddhant Jaiswal |
| | | With | | |
| 3. | Comp. App. (AT) (Ins) No. 1382 of 2023 | Anneel Saraogi Vs. The Assistant Commissioner of Custom & Anr. | Shreeyash U. Lalit | Siddhant Jaiswal |
| 4. | Comp. App. (AT) (Ins) No. 1030 of 2022 & I.A. No. 2980 of 2022 Part Heard | Shreeji Cotfab Ltd. Vs. GPI Textiles Ltd. & Anr. | Pallavi Singh | Abhishek Anand Nipun Gautam |